

7. State federations should be divided into geographical regions and the processing plants Manager should be given semi-autonomous jurisdiction within their area.
8. The movement of raw material or finished products across regions should be decided at federation headquarters.
9. Larger plants may be appropriate in irrigated areas where production, procurement and optimal capacity utilisation are more certain.
10. The State federations should gradually reduce the use of NDDB procurement support and begin utilising to the extent possible the commercial vehicles for procurement.
11. Procurement be conducted round the year.

Ban on Artists to Sing on Radio and TV

4655. SHRI SHANTARAM POTDUKHE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether Government have banned artists to sing on radio and television who had toured South Africa ;

(b) if so, the name of such artists and how long the ban will remain in force on them ; and

(c) whether there were any such bans in the past also ; if so, details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V.N. GADGIL) :

(a) and (b) The following artists who had been granted an endorsement for South Africa on their passports as an exception to the rule, subject to the condition that no commercial benefit will be obtained by them and who have violated this condition, have been banned from giving performance over AIR and Doordarshan until further orders :

1. Shri Rajendra Metha and Smt. Neena Mehta.
2. Shri Jani Babu Qawwal.
3. Shri Pithukuli Murugadas.

4. Shri Jagjit Singh and Smt. Chitra Singh.

(c) Yes, Sir, In the past also some artists were banned for performing over AIR due to various reasons like fraudulent claims, misbehaviour, non-co-operative attitude, etc.

Indian Farm Technology for Nicaragua

4656. SHRI D.P. JADEJA : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether Government have noted the news-item in the "Times of India", dated 16 March, 1985 captioned "Indian Farm Technology for Nicaragua".

(b) whether Government are considering any proposal to send Indian farmers to Nicaragua ; and

(c) the details of proposals that are being considered in this regard ?

THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BUTA SINGH) : (a) : Yes, Sir.

(b) There is no such proposal before the Government at present.

(c) Does not arise.

Dissatisfaction Amongst ICAR Employees

4657. SHRI BALASEHEB VIKHE PATIL :

PROF. MADHU DANDAVATE :

Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether great frustration now prevails amongst the agro scientists of the ICAR, New Delhi as there exists anomalies in the promotion policies of the agro scientists as detailed in the article appeared in the "Hindustan Times" dated 21 February, 1985 ;

(b) whether the Supreme Court also in its judgement on December 16, 1983 had mentioned about the deplorable state of affairs in ICAR ;

(c) whether despite such strictures no steps have been taken by ICAR to curb remedy the anomalies ; and